



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
31 WP(C)/4558/2024 B/O	PROBIN DUTTA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MS. A. BORAH MR N A MAZARBHUIYA	GA, ASSAM SC, SEC. EDU.
MOTION			
32 WP(C)/2468/2025 FIXED	DR PRANJAL KUMAR GOGOI Versus TEZPUR UNIVERSITY AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	SC, T U
ORDER NO STEPS			
33 WP(C)/2001/2025 FIXED	GUNINDRA NATH BRAHMA Versus THE STATE OF ASSAM AND ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS. P BORAH	SC, HIGHER EDU
ADMISSION			
34 WP(C)/687/2023 FIXED	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN (R1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
WITH I.A.(Civil)/2030/2023 in WP(C)/687/2023	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 6 ORS.	MR. A K BARUAH MR A DAS	DY.S.G.I.
WITH WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MS. B BHUYAN, AMICUS CURIAE MRS. A GAYAN(R 1 TO 3) MS. M BARMAN, AMICUS CURIAE DY.S.G.I.
WITH I.A.(Civil)/2032/2023 in WP(C)/691/2023	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR A DAS	DY.S.G.I.

36	WP(C)/1740/2025 FIXED	FARUQUE ABDULLAH SALEMUN HABIB Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	MD. A HUSSAIN (R6) MR. K ALOM (R6) MR. T ISLAM (R6) SC, SEC. EDU. SC. BTC
HEARING				
37	WP(C)/2620/2014 FIXED	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025
11)	MS R S SADIAL	13-05-2025	To	20-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
49 Bail Appln./1468/2025 FIXED	DEBASHISH DUTTA AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
ORDERS			
50 Crl.Pet./460/2025 BY SLIP	DR. SYED SAMSUZ ZAMAN @ DR SAYEED SAMSUZ ZAMAN Versus THE STATE OF ASSAM AND ANR	MR. A R SHOME MR A J GHOSH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025
11)	MS R S SADIAL	13-05-2025	To	20-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO				
20	WP(C)/4177/2024 BY SLIP, AT 2:00 P.M.	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
21	WITH WP(C)/4349/2024	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
MOTION				
22	WP(C)/2529/2025 B/O	SRI BHASKAR SHARMA Versus THE UNION OF INDIA AND ORS	MR. K SINGHA W AKHTAR M DEVI	GA, ASSAM DY.S.G.I. SC, K A A C SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
52	I.A.(CrI.)/954/2024 WITH LCR 5 FILES, P.B-2. FIXED. WITH OFFICE NOTE. in CrI.A./259/2023 WITH CrI.A./259/2023	NABI HUSSAIN AND ANR Versus STATE OF ASSAM AND ANR.	MS S S ZIA MS S S ZIA	PP, ASSAM
		RAHAM ALI AND 5 ORS. Versus STATE OF ASSAM AND ANR.	MR. A M BORA MR P KATAKI (P-2) MR. I A HAZARIKA (P-2) MRS R BEGUM MS. C CHOUDHURY MR. V A CHOWDHURY MS S S ZIA (P-2)	PP, ASSAM
53	WITH CrI.A./255/2023 10 Y 8 M 11 D	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
HEARING				
54	CrI.A./413/2023 1 Y 7 M 26 D :WITH LCR 6 FILES. P.B-8. FIXED. WITH OFFICE NOTE. WITH I.A.(CrI.)/1095/2023 in CrI.A./413/2023	MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
		MD. DAROG ALI @ JAKIR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN	PP, ASSAM
55	WITH CrI.A./421/2023	LAL MAMUD KHAN @ MAMUD Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR. J ABBAS	PP, ASSAM
56	WITH CrI.A./464/2023	BADSHA FAKIR AND ANR. Versus THE STATE OF ASSAM	MR Z KAMAR MS N BEGUM MR B TALUKDAR MR S J CHOUDHURY	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 9

[SPECIAL DIVISION BENCH

THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K.R. SURANA AND HONOURABLE MR. JUSTICE
M. CHOUDHURY, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	I.A.(Civil)/1237/2025 CONNECTED WITH ITEM NO 5 IN THE DAILY CAUSELIST. in Mat.App./23/2022	XXXXXXX Versus XXXXXXX	MS. M DEV MS. P DEV	DR. N DEKA
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HEARING

12	Death Sentence Ref./2/2018 6 Y 8 M 9 D.;WITH LCR 4 FILES. P.B-4. FIXED.	THE STATE OF ASSAM Versus ZAKIR HUSSAIN	PP, ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM MR. Z KAMAR (Amicus Curiae)
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13	WITH Crl.A./336/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A TALUKDAR MR. A K BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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[For Tuesday, 13th May 2025]

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 9

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 Crl.A./70/2018 (AT 2:00 PM)	SHRI BHARAT BORA Versus STATE OF ASSAM	MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN	PP, ASSAM
WITH I.A.(Crl.)/125/2019 in Crl.A./70/2018	SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR	MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
46 WP(C)/2204/2025 BY SLIP	MONUJ BISWAS Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	DY.S.G.I.
47 WP(C)/2235/2025 FIXED	FARID SHAH Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN	GA, ASSAM
48 WP(C)/2366/2025 FIXED	NISHANT AANAND Versus LIFE INSURANCE CORPORATION HOUSING FINANCE LTD AND ORS	MR. M SAIKIA MR. S P SINGH YADAV	MR. M SHARMA
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
49 WP(C)/1783/2025 (CONNECTED WITH ITEM NO.30 IN THE DAILY LIST)	PRADIP CHOUDHARY Versus THE UNION OF INDIA AND 4 ORS	MR. R BORA MS R MEDHI	MR. S S ROY (C.G.C) DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	Crl.Rev.P./149/2025 WITH OFFICE NOTE, FIXED	MANOJ BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR P PRAWAR	PP, ASSAM
BAIL HEARING				
46	AB/334/2025 WITH OFFICE NOTE, FIXED	RAHUL ROY Versus THE STATE OF ASSAM	MR. M K DAS C SAIKIA	PP, ASSAM
	WITH I.A.(Crl.)/222/2025 in AB/334/2025	ANIL KUMAR KHARKIA Versus RAHUL ROY AND ANR	MR H BETALA P K KHAKHOLIA	
47	AB/415/2025	SIBU MANDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. M ALAM MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/223/2025 in AB/415/2025	ANIL KUMAR KHARKIA Versus SIBU MANDAL AND ORS	MR HARISH BETALA	PP, ASSAM
ORDERS				
48	Review.Pet./177/2024 in MACApp./481/2018 (D/O), WITH LCR, B/O	RUNU DEKA AND 2 ORS Versus THE NATIONAL INSURANCE CO LTD AND ANR	MR S C PANDIT MD S ULLAH	
49	I.A.(Crl.)/940/2024 FIXED in Crl.A./324/2024	DR SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
	WITH Crl.A./324/2024	DR SAMEDUR RAHMAN Versus THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
50	I.A.(Crl.)/25/2025 WITH LCR 4 FILES, B/O in Crl.A./13/2025	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM

	WITH CrI.A./13/2025	DEBANANDA KURMI Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R K MAHANTA	PP, ASSAM
51	I.A.(CrI.)/77/2025 WITH LCR 3 FILES, OFFICE NOTE, B/O in CrI.A./24/2025	BUDHESWAR BASUMATAY Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
	WITH CrI.A./24/2025	BUDHESWAR BASUMATARY Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
52	I.A.(CrI.)/277/2025 B/O in CrI.Rev.P./2484/2025	DHRUBAJYOTI DAS Versus CHITRALEKHA NATH	MS. N S THAKURIA	
	WITH CrI.Rev.P./2484/2025 (Filing Number)	DHRUBAJYOTI DAS Versus CHITRALEKHA NATH		
53	I.A.(CrI.)/459/2025 (CONNECTED WITH ITEM NO. 16 IN THE DAILY CAUSE LIST) in CrI.A./158/2025	AKER ALI Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025
11)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 13th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3782/2022 PART-HEARD, FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
	WITH I.A.(Civil)/713/2025 in WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE BAR COUNCIL OF INDIA	MS. P SAHARIA C SARMA	SC, HIGHER EDU SC, G U SC, U G C
2	WP(C)/3875/2024 PART-HEARD	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
3	WP(C)/7136/2023 B/O	PULAN DEURI @ PILEN DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	GA, ASSAM
4	WP(C)/2449/2024 B/O	RUMI DUTTA BORAH Versus STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
BAIL HEARING (BA)				
5	Bail Appln./1257/2025	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR K THAKUR B ALI SK	PP, ASSAM
6	Bail Appln./1301/2025	LITON MIA Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
7	AB/477/2025	SRI GANGA DAS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
HEARING				

8	WP(C)/6667/2010 PART-HEARD, FIXED	DEBDUT NATH and ANR. Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.B C DAS MR.S C BISWAS MR.M BISWAS MR.L R MAZUMDER MS. I DAS MS.S KARMAKAR MR.D BANIA	SC, EDU
9	WP(C)/6369/2012	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR.P PATHAK MR.P J SAIKIA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, PWD
10	WITH WP(C)/579/2013	ALL ASSAM SCHEDULED TRIBES PLAINS ENGINEERS' ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR.P J SAIKIA MR.A K GUPTA MS.M KECHII	GA, ASSAM MRS.V L SINGH MS.R DEKA SC, P W D SC, PWD
11	WITH WP(C)/969/2014	PADMANANDA CHOUDHURY and 3 ORS Versus THE STATE OF ASSAM AND 33 ORS	MR.D K DAS MS.L GOGOI MRD DUARA	GA, ASSAM SC, PWD
12	WP(C)/3239/2014 FIXED	SHYAMAL KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
13	WP(C)/5113/2017	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
14	WP(C)/3248/2019	NO. 065134801 CT/GD PARAG JYOTI NATH Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.
15	WP(C)/1142/2020	DHARANI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N K KALITA MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
16	WP(C)/538/2023	SAMIR DEY Versus THE STATE BANK OF INDIA AND 4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
17	WITH WP(C)/2713/2022	DEBAJIT TALUKDAR Versus THE STATE BANK OF INDIA AND 4 ORS	MR G RAHUL MR. D M NATH	MR G JALAN

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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11)	MS R S SADIAL	13-05-2025	To	20-05-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
22	MACApp./160/2024 WITH LCR, FIXED	UNION OF INDIA Versus SMTI. KASANG TISSOPI AND ANR (B)	MRS. A GAYAN	MR. M TALUKDAR
23	CRP(IO)/257/2024 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST), FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus JAYA NARZARY AND 5 ORS	MR T KALITA J KOTOKY MR. A KAKATI	MR. T DEURI(R-1,4,5) MS A DAS(R-1,4,5) MS. L WANGSA(R-1,4,5)
HEARING				
24	MACApp./134/2017 CAVT. NO. 29/2017 WITH LCR, FIXED	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.R D CHOUDHURY MR.S CHANDA MR.S SAMARIA SR GA,ASSAM	MR.S SAHA MRS H B GOHAIN (R-3) FOR CAVEATOR MRS. M BORA
WITH				
	I.A.(Civil)/2450/2017 in MACApp./134/2017	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MR.S CHANDA MR.S SAMARIA	MR.S SAHA FOR CAVEATOR MRS.M BORA

LEAVE NOTE OF ADVOCATES FOR 13/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M.CHOUDHURY RISES AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH-II, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

10	Bail Appln./1205/2025 FIXED	EUSUF ALI @ YUSUB ALI Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL	SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AT 10:30 A.M. AND WILL RISE
AS SOON AS THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE K.R. SURANA AND HONOURABLE
MR. JUSTICE M.CHOUDHURY RISES AND WILL SIT AGAIN
AFTER RISING OF THE SPECIAL DIVISION BENCH, IF REQUIRED]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
13 MACApp./77/2022 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MR. S BARUAH MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR
14 MACApp./261/2024 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus DANDIDHAR DEKA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S C PANDIT MD H R AHMED(R-4,5) M BEGUM (R-4,5)
WITH I.A.(Civil)/470/2025 in MACApp./261/2024	DANDIIDHAR DEKA Versus ORIENTAL INSURANCE CO LTD.	MD A RAHMAN	MS. R D MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
39 WP(C)/8001/2022 B/O	GITANJALI RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. P K GOGOI MR J P KACHARI	SC, P AND R.D. MR. S BARUAH, GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
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[For Tuesday,13th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
21	MACApp./28/2011 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MS.D SAIKIA amicus curie MR.G KALITA
	WITH MC/891/2011 in MACApp./28/2011	UNITED INDIA INSURANCE CO. LTD. Versus MUSTT. TARAMAI BEGUM and ANR.	MR.S DUTTA	MR.N D BHUYAN MR.D DAS MR.G KALITA
22	MACApp./338/2017 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus CHITTRALEKHA BORA	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
	WITH I.A.(Civil)/2261/2017 in MACApp./338/2017	NATIONAL INSURANCE CO. LTD. Versus CHITTARLEKHA BORAH and ORS.	MR.K K BHATTA MR.R K BHATRA MR.S S SARMA	MR.S P CHOUDHURY MRS.G SARMA
23	RFA/33/2019 WITH LCR, B/O	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN	MR G N SAHEWALLA (R1-R3) MR. P BORA (R1-R3) MR T H HAZARIKA (r-4) MR M CHETIA (r-4) MR. P DEKA (R1-R3) MR A RASHID (r-4) MR. K ISLAM (r-4) MS. S KATAKEY (R1-R3) MS. S. TODI (R1-R3) D ROY (r-4)
	WITH CO/29/2019 in RFA/33/2019	MRS. RUKSHANA RAHMAN KHAN AND 2 ORS. Versus MR. SHAUKAT MDR RAHMAN AND 5 ORS.	MR G N SAHEWALLA MR. P BORA MR. P DEKA MS. S KATAKEY MS. S. TODI	MR G CHOUDHURY MS A REHMAN
	WITH I.A.(Civil)/949/2019 in RFA/33/2019	MR. TARIQ MDR RAHMAN AND 2 ORS. Versus MRS. RUKSHANA RAHMAN KHAN AND 5 ORS.	MR G CHOUDHURY MS A REHMAN	

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH OF HONOURABLE
MR. JUSTICE M. CHOUDHURY AND HER LADYSHIP, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
48 Bail Appln./1506/2025 B/O	FOKRUL ALI Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	PP, ASSAM
49 Bail Appln./1509/2025 B/O	SHRI SOM PRASAD SARMAH Versus THE STATE OF ASSAM AND ANR	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
BAIL HEARING (BA)			
50 Bail Appln./1353/2025 FIXED	RABIN SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. R B PHOOKAN MR P CHOUDHURY MS P SAIKIA	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH

ITEM NO.10 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
34	RSA/68/2017 (AT 2:00 PM)	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MS. R CHOUDHURY MR. M KHAN MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MS. R CHOUDHURY MR. M KHAN MR. J RAHMAN	MR. S K GOSWAMI
35	Crl.Pet./1516/2024	MADHAB KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MS. J GHOSH	MR. S GOGOI (R-2) MS. G GOGOI (R-2) MS. A GOGOI .(R-2) PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./877/2025 FIXED	MD NUR JAMAL @ NUR JAMAL ISLAM Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH TANZIM L. CHOUDHURY	PP, ASSAM
37	Bail Appln./1046/2025 FIXED	BISWAJIT DAS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

38	Bail Appln./1287/2025 FIXED	MD NALSAN ALI @ MD NALCHAND ALI Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
39	Bail Appln./1365/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD ROFIJUDDIN ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
BAIL HEARING				
40	AB/293/2025 WITH OFFICE NOTE, FIXED	SRI JAHURUL MIYA Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
41	AB/977/2025 WITH OFFICE NOTE, FIXED	HANIF ALI MIAH @ HANIF ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR. C CHOWDHURY	06-05-2025	To	13-05-2025
10)	MR J CHOPRA	11-05-2025	To	04-06-2025
11)	MS R S SADIAL	13-05-2025	To	20-05-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 13TH DAY OF MAY, 2025]

[AT 2:00 P M]

BEFORE

HON'BLE MR. JUSTICE DEVASHIS BARUAH

[COURT NO: 14]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

HEARING

- | | | | | |
|----|--------------------------------------|--|--|--|
| 1. | WP(C) 241/2016
(PART HEARD/FIXED) | ANSAR ALI
VERSUS
UNION OF INDIA AND 8
ORS. | I. IMTI LONGCHAR
SUPONGWATI
WALLING
KIROBA | GOVT ADV NL(R-2,3,6
& 7)
YANGER WATI(R-1)
A.K. BHUYAN(AMICUS
CURIAE)
BENDANGWABANG(R-
8) |
| 2. | WITH
WP(C) 120/2017 | ANSAR ALI
VERSUS
THE STATE OF N/L AND 4
ORS. | I. IMTI LONGCHAR
SUPONGWATI
WALLING
KIROBA
R ATSULA KIPS | GOVT ADV NL |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR TUESDAY, THE 13TH DAY OF MAY, 2025]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HONOURABLE MR. JUSTICE
M. CHOUDHURY AND HER LADYSHIP]**

ORDERS

- | | | | |
|--|---|--|--|
| 1. I.A.(C) 56/2025
(FIXED AND PART-
HEARD)
IN ELECTION PET.
4/2024
WITH
ELECTION PET.
4/2024 | TOJIR KADU
VERSUS
GEGONG APANG AND ANR.

GEGONG APANG
VERSUS
TOJIR KADU AND ANR | RIMO RIBA

NALO PADA
ADAM TATAK
TSERING GYATSO
AMY TALOM
KALING MIBANG
TANUR GAO
TUKRIN LIGU | ADAM TATAK

KARYOM DABI
BATE JOEL KOYU
RIMO RIBA
DAKJUM RIBA
S K DEORI |
| WITH
I.A.(C) 58/2025
IN ELECTION PET.
4/2024 | GEGONG APANG
VERSUS
TOJIR KADU AND ANR | DEJUM TALLY | KARYOM DABI |